GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI DEPARTMENT OF TRADE AND TAXES VYAPAR BHAWAN, I.P.ESTATE, NEW DELHI-110 002

No.F.7(420)/VAT/Policy/2011/ 857-863

Dated: 01/10/13

CIRCULAR NO. 18 of 2013-14

Sub: Filing of online return for 2nd quarter of 2013-14 – extension of period thereof.

Return forms of regular and composition dealers have been recently modified vide Notification No.F.3(16)/Fin.(Rev-I)/2013-14/dsVI/785 dated 20/09/2013. In view of modifications and in exercise of the powers conferred under Rule 49A of the Delhi Value Added Tax Rules,2005, I, Prashant Goyal, Commissioner, Value Added Tax, do hereby extend the last date of online filing of second quarter return for the year 2013-14, in Form DVAT-16 and DVAT-17, alongwith required annexures, and submission of hard copy of acknowledgement in Form DVAT-56, as per schedule given below:

SI.No.	Type of dealers	Last date of filing of online return	Last date of filing of hard copy of acknowledgement Form DVAT-56
1,	GTO < Rs.1.00 crore in the year 2012-13	25.11.2013	28.11.2013
2.	$GTO \ge Rs.1.00$ crore but < Rs.10 crore in the year 2012- 13	20.11.2013	22.11.2013
3.	GTO \geq Rs.10 crore in the year 2012-13	11.11.2013	18.11.2013

However, the tax due shall continue to be paid in the usual manner as per the provisions of section 3(4) of the Delhi Value Added Tax Act, 2004.

(Praspant Goval) Commissioner, VAT

No.F.7(420)/VAT/Policy/2011/ 857-863

01/10/13 Dated:

Copy forwarded for information and necessary action to:

- All Spl./Addl./Joint Commissioners, Department of Trade and Taxes, GNCT of Delhi, Vyapar Bhawan I.P.Estate, New Delhi-02.
- 2. Dy. Director (Policy), Department of Trade and Taxes, GNCT of Delhi, Vyapar Bhawan, I.P.Estate, New Delhi-02.
- Programmer (EDP), Department of Trade and Taxes, GNCT of Delhi, Vyapar Bhawan, I.P.Estate, New Delhi-02 for uploading the circular on the website of the department.
- 4. The President/General Secretary, Sales Tax] Bar Association (Regd.), Vyapar Bhawan, I.P.Estate, New Delhi.'
- 5. All VATOs/AVATOs Department of Trade and Taxes, GNCT of Delhi, Vyapar Bhawan, I.P.Estate, New Delhi-02.
- PS to the Commissioner, VAT Department of Trade and Taxes, GNCT of Delhi Vyapar Bhawan, I.P Estate, New Delhi-02.
- 7. Guard File.

(Vijay Chandna) Value Added Tax Officer (Policy)